

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "SMC", PUNE

BEFORE SHRI R.S. SYAL, VICE PRESIDENT

आयकर अपील सं. / ITA No.503/PUN/2019
निर्धारण वर्ष / Assessment Year : 2016-17

Pudumjee Paper Products Limited, Vs. ACIT, Circle-10,
Thergaon, Pune
Pune – 411 033
PAN : AAHCP9601Q

(Appellant)

(Respondent)

Appellant by Shri R.M. Kulkarni
Respondent by Shri M.K.Verma

Date of hearing 30-04-2019
Date of pronouncement 30-04-2019

आदेश / ORDER

PER R.S.SYAL, VP :

This appeal by the assessee arises out of the order passed by the CIT(A)-6, Pune on 01-03-2019 in relation to the assessment year 2016-17.

2. Before me, the assessee filed a letter dated 29-04-2019, seeking withdrawal of the appeal. The relevant contents of such withdrawal letter, read as under :

"In connection with the captioned appeal fixed for hearing on 30th April, 2019, we have to inform you that we wish to withdraw the said appeal.

Kindly allow us to withdraw the above appeal and oblige."

3. On perusal of the above letter and having no objection from the side of ld. DR, I allow the request of the assessee to withdraw the appeal.

4. In the result, appeal of the assessee is dismissed as 'withdrawn'.

Order pronounced in the Open Court on 30th April, 2019.

Sd/-
(R.S.SYAL)
उपाध्यक्ष/ VICE PRESIDENT

पुणे Pune; दिनांक Dated : 30th April, 2019
सतीश

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order is forwarded to :

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. आयकर आयुक्त(अपील) /
The CIT (Appeals)-6, Pune
4. The Pr. CIT-5, Pune
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, पुणे "SMC" /
DR 'SMC', ITAT, Pune;
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune

		Date	
1.	Draft dictated on	30-04-2019	Sr.PS
2.	Draft placed before author	30-04-2019	Sr.PS
3.	Draft proposed & placed before the second member		JM
4.	Draft discussed/approved by Second Member.		JM
5.	Approved Draft comes to the Sr.PS/PS		Sr.PS
6.	Kept for pronouncement on		Sr.PS
7.	Date of uploading order		Sr.PS
8.	File sent to the Bench Clerk		Sr.PS
9.	Date on which file goes to the Head Clerk		
10.	Date on which file goes to the A.R.		
11.	Date of dispatch of Order.		

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